

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 34/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION OF INDIA THROUGH SFIO V/S SHINECITY INFRAPROJECT PRIVATE LIMITED
UNDER SECTION	SEC. 242(4), SEC 241 (2), SECTION 246, SECTION 339

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 12th April, 2023.

-Sd-

(Deputy Registrar)

16th March, 2023

*Priya Agarwal
(Stenographer)*